

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 179 OF 2026**

IN THE MATTER OF:

Vinay Shukla

...Applicant

VERSUS

State of Uttarakhand & Ors.

...Respondents

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Filed By

DEEPAK BORA
 Counsel for the State of Uttarakhand
 17, New Lawyers Chambers,
 Setalvad Block,
 Supreme Court of India
 New Delhi-110001
 Mobile No: 9971578987

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 179 OF 2026**

IN THE MATTER OF:

Vinay Shukla

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Response / Status Report by way of Affidavit on behalf of the Executive Officer, Nagar Palika Parishad, Tanakpur (Respondent No. 3) in compliance of order dated 02/04/2026.

I, Rishabh Uniyal, aged about 28 years, S/o Sachita Nand Uniyal, presently holding the position of Executive Officer, Nagar Palika Parishad, Tanakpur, Champawat, Uttarakhand, do hereby solemnly affirm and state as follows:

1. That I am the Executive Officer, Nagar Palika Parishad, Tanakpur, Champawat, Uttarakhand, and in this capacity, I am fully aware of the facts and circumstances of the present case based on official records, and as such, I am competent to depose this affidavit.
2. That the present Response Affidavit/Status Report is being filed on behalf of Respondent No. 03, i.e., the Executive Officer, Nagar Palika Parishad, Tanakpur, Champawat, in compliance with the order dated 02.04.2026 passed by this Hon'ble Tribunal in the present Original Application, whereby the Executive Officer, Nagar Palika Parishad, Tanakpur, Champawat was impleaded as Respondent No. 03 and was directed to submit a response in respect of the allegations made by the Petitioner. It was specifically mentioned in para 6 and 8 that:


अधिकाारी अधिकारी
नगर पालिका परि
नकपुर (चम्पावत)

“....

6. In view of the averments in the application, we consider it appropriate to have response of (1) State of Uttarakhand through Principal Secretary, Environment and Forest, Government of Uttarakhand (2) District Magistrate, Champawat (3) Nagar Palika Parishad, Tanakpur through Executive Officer and (4) Uttarakhand Pollution Control Board (UKPCB) through Member Secretary who are impleaded as respondents No. 1 to 4.

.....

8. The respondents no. 1 to 4 are directed to look into the grievances made in the O.A. and take appropriate remedial action in compliance with the provisions of the Solid Waste Management Rules, 2016/2025 and directions given by this Tribunal in O.A. No.606/2018, Compliance of Solid Waste Management Rules, 2016 within one month and file their replies/responses within two months with all requisite details regarding action taken/proposed to be taken with budgetary allocations and timelines for completion..

...”

3. That it is submitted that Nagar Palika Parishad, Tanakpur is carrying out door-to-door garbage collection across all 11 wards falling within its jurisdiction, ensuring systematic and regular collection of municipal solid waste from households and commercial establishments. The collected waste is transported to the Material Recovery Facility (MRF) Centre located within the Municipal premises, where scientific segregation of waste into wet and dry components is undertaken.
4. That the Nagar Palika Parishad, Tanakpur has established an organized mechanism for waste segregation, whereby trained personnel ensure


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 नगर पालिका परिषद,
 टनकपुर (चम्पावत)

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that biodegradable and non-biodegradable waste streams are separated in accordance with prescribed norms.

5. That with respect to wet waste (biodegradable waste), the Nagar Palika Parishad has constructed 06 compost pits within the Municipal premises, wherein composting is carried out in an environmentally sound manner to convert organic waste into compost. The compost so generated is utilized and/or disposed of in accordance with applicable guidelines, thereby reducing the burden on landfill sites.
6. That with respect to dry waste, recyclable and saleable materials are segregated at the MRF Centre and stored systematically for further disposal through authorized recyclers or agencies.
7. That the entire process of collection, segregation, and primary processing is being undertaken in compliance with the provisions of the Solid Waste Management Rules, 2016. The pictures/photographs of the aforesaid system of waste collection and processing are annexed herewith and marked as **Annexure A**.
8. That it is submitted that due to non-availability of adequate land for final disposal of residual waste, the Nagar Palika Parishad is presently constrained to adopt interim measures for storage of such waste.
9. That after segregation of wet and dry waste, the mixed waste which cannot be segregated is being stored at a designated solid waste collection site situated in an outlying area along NHPC Road. The said site is being used only as a temporary and interim storage facility, pending development of a permanent structure for scientific disposal.
10. That it is respectfully submitted that the location and topography of the said waste collection site ensure that there is no adverse impact on nearby water bodies, inasmuch as:
 - i. The route leading to the Barrage and the route leading to Crusher lie between the river and the waste collection site;


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दनकपुर (चम्पावत)

- ii. There is no direct connectivity or discharge channel from the waste site to the river.
11. That the Nagar Palika Parishad, Tanakpur is taking all necessary preventive and precautionary measures at the said site, including:
 - i. Regular spraying of insecticides;
 - ii. Measures for control of foul odour;
 - iii. Steps to prevent breeding of mosquitoes and spread of infectious diseases.
12. That the Nagar Palika Parishad, Tanakpur reiterates its commitment to strict compliance with the Solid Waste Management Rules, 2016, and continuous efforts are being made to ensure adherence to the said Rules at all stages of waste management. The relevant Pictures/photographs depicting the spraying of the insecticide in the abovesaid are annexed herewith and marked as **Annexure B**.
13. That it is submitted that in order to address the issue of accumulated legacy waste at the said site, the Nagar Palika Parishad, Tanakpur has undertaken proactive steps for its scientific disposal. A Detailed Project Report (DPR) amounting to Rs. 76.34 lakhs have been prepared for disposal of legacy waste.
14. That the said DPR was forwarded vide office letter No. 726/Estimate/TAC/2024-25 dated 02.12.2024 to the Director, Urban Development Directorate, Uttarakhand, Dehradun, for approval and financial sanction. Thereafter, vide communication dated 26.06.2025, the Director, Urban Development Directorate, Uttarakhand, forwarded a proposal to the Additional Secretary, Urban Development, Government of Uttarakhand, for approval of funds.
15. That the said proposal contemplated approval of Rs. 61.73 lakhs at the rate of Rs. 550 per metric ton for disposal of approximately 11,223.47 metric tons of legacy waste under the Swachh Bharat Mission 2.0 /


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टनकपुर (पम्पावन)

Ring Fenced Account. It was further proposed that the remaining amount of Rs. 14.61 lakhs would be borne by the Nagar Palika Parishad, Tanakpur from its own resources.

16. That pursuant to the aforesaid proposal, the Municipal Council has already received an amount of Rs. 45.80 lakhs from the Government on 23.04.2026, for execution of the project. The Municipal Council is in the process of utilizing the said funds for disposal of legacy waste in a scientific and environmentally compliant manner. Copy of the aforesaid communications are annexed herewith as **Annexure C**.
17. That Nagar Palika Parishad, Tanakpur has initiated the process of inviting e-tenders for disposal of legacy waste, and necessary administrative and procedural steps are being undertaken. The tendering process is being carried out in accordance with applicable rules and transparency norms. Copy of the aforesaid e-tenders and administrative procedures are annexed herewith as **Annexure D**.
18. That it is submitted that in order to provide a permanent and scientific solution for waste disposal, the Nagar Palika Parishad, Tanakpur has taken steps for establishment of a trenching ground. The proposals for transfer of forest land for construction of a trenching ground have been prepared and uploaded on the Parivesh Portal. The said proposal bearing No. FP/UK/Others/563634/2025 is presently pending at the level of the State Secretary for recommendation and approval.
19. That upon receipt of approval for forest land transfer, the Municipal Council shall expeditiously undertake construction of the trenching ground. Thereafter, waste disposal shall be carried out strictly through scientific methods in full compliance with the Solid Waste Management Rules, 2016. Copy of the aforesaid communications are annexed herewith as **Annexure E**.
20. That it is further submitted that steps are also being taken at a regional level to address waste management in an integrated manner. The


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Managing Director, Uttarakhand Infrastructure and Industrial Development Board (UIIDB), vide letter No. 612 dated 18.07.2025, has requested the District Magistrate, Udham Singh Nagar, for allotment of land for SWM facility. The purpose of the said request is to develop an Integrated Solid Waste Management facility for Tanakpur, Banbasa, and Khatima areas under the Sharda Corridor Project. The said initiative, once implemented, shall significantly improve waste management infrastructure and ensure environmentally sustainable disposal practices. A copy of the aforesaid letter No. 612 dated 18.07.2025 is annexed herewith as **Annexure F**.

21. Located near the Maa Purnagiri shrine, the Tanakpur Municipal Council faces significant waste management challenges due to the continuous influx of tourists. Nevertheless, the Council remains committed to its bona fide efforts to manage solid waste in strict accordance with the approved statutory framework.
22. That constraints relating to land availability and infrastructure are being actively addressed through proposals, funding mechanisms, and administrative initiatives.
23. That the answering deponent assures this Hon'ble Tribunal that all necessary steps are being taken and shall continue to be taken to ensure strict compliance with the Solid Waste Management Rules, 2016, and directions issued by this Hon'ble Tribunal.

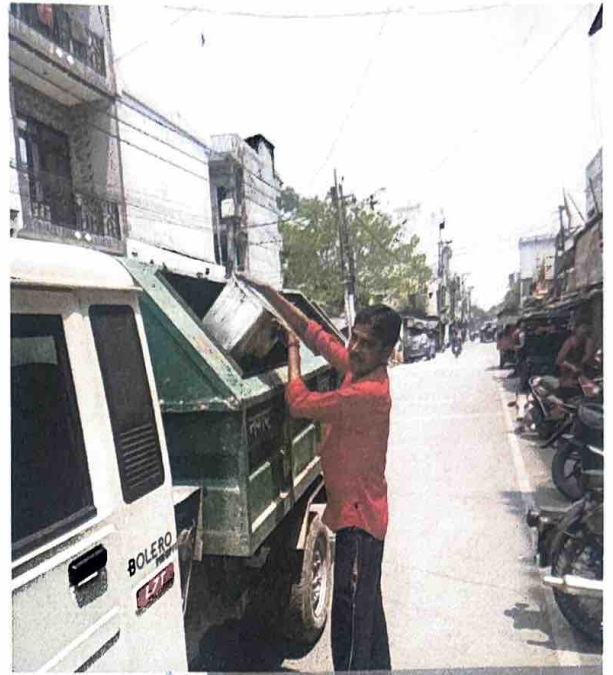
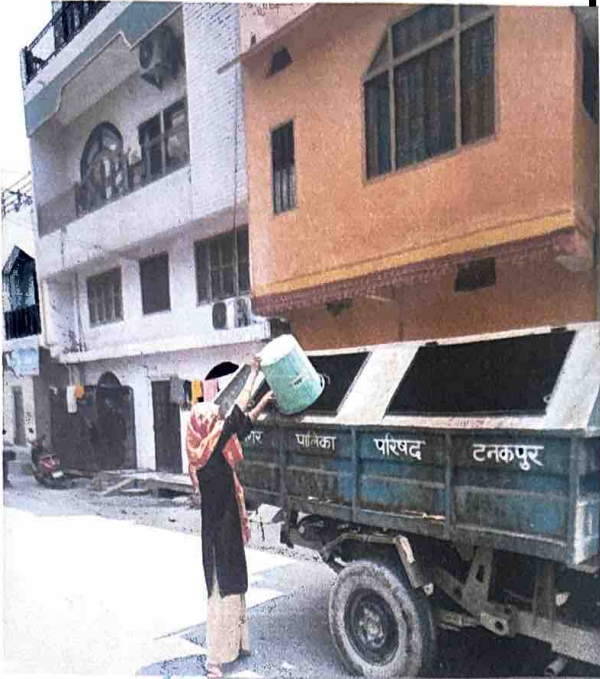

DEPONENT
अधिकारी
नगर पंचिका परिषद
टनकपुर (पम्पावल)

VERIFICATION

I, the deponent above named, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and belief, based on official records, and nothing material has been concealed therefrom.

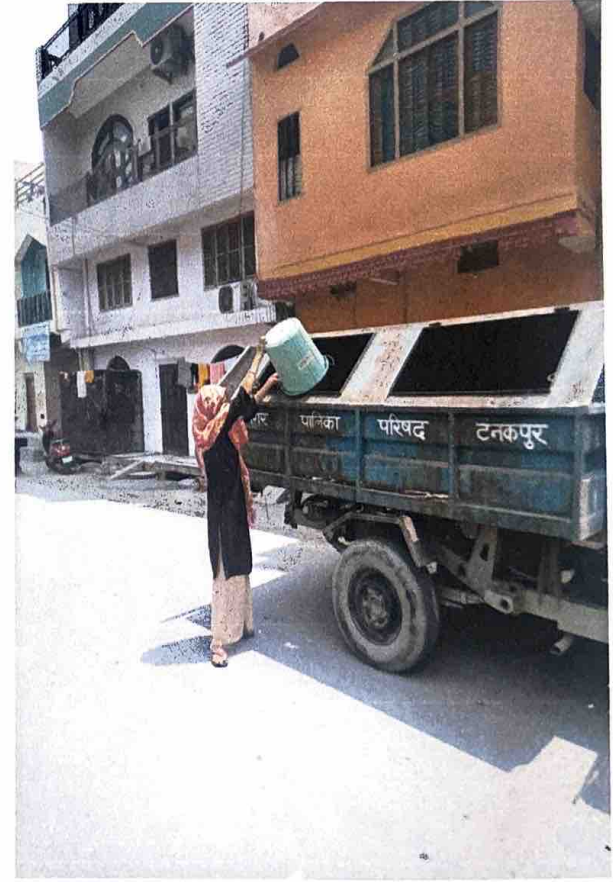
Verified at _____ on this ___ day of _____, 2026.



उपनिवेशिका
नगर पालिका परिषद
टनकपुर (चम्पावल)




Tanakpur
 Uttarakhand
 India
 36°C
 97°F
 2026-04-28(Tue) 11:55


Tanakpur
 Uttarakhand
 India
 36°C
 97°F
 2026-04-28(Tue) 11:57




 अधिकाणी
 जेष्ठ पालिका परिषद
 टनकपुर (चम्पावत)



PURNAGIRI VIHAR
Ward
WARD NUMBER 1
HOTEL REVAANSI
SHARDA COLONY

Gayatri
MCH-FW, Tanakpur, Uttarakhand 262309, India

Gayan Khera
Uttarakhand
India
27°C
81°F

2025-11-07(Fri) 03:33(PM)

PURNAGIRI VIHAR
Ward
WARD NUMBER 1
HOTEL REVAANSI
SHARDA COLONY

Gayatri
MCH-FW, Tanakpur, Uttarakhand 262309, India

Gayan Khera
Uttarakhand
India
27°C
81°F

2025-11-07(Fri) 03:33(PM)



PURNAGIRI VIHAR
Ward
WARD NUMBER 1
HOTEL REVAANSI
SHARDA COLONY

Gayatri
MCH-FW, Tanakpur, Uttarakhand 262309, India

Tanakpur
Uttarakhand
India
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2025-11-06(Thu) 04:58(PM)

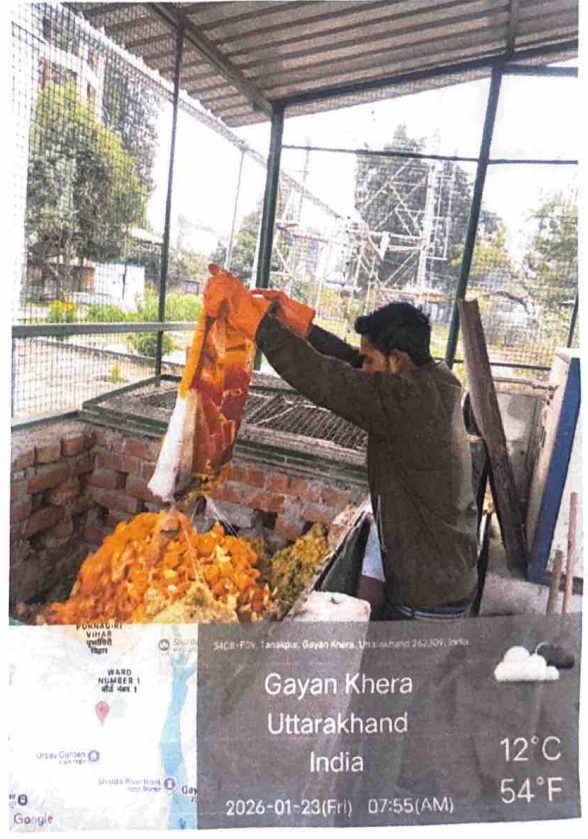
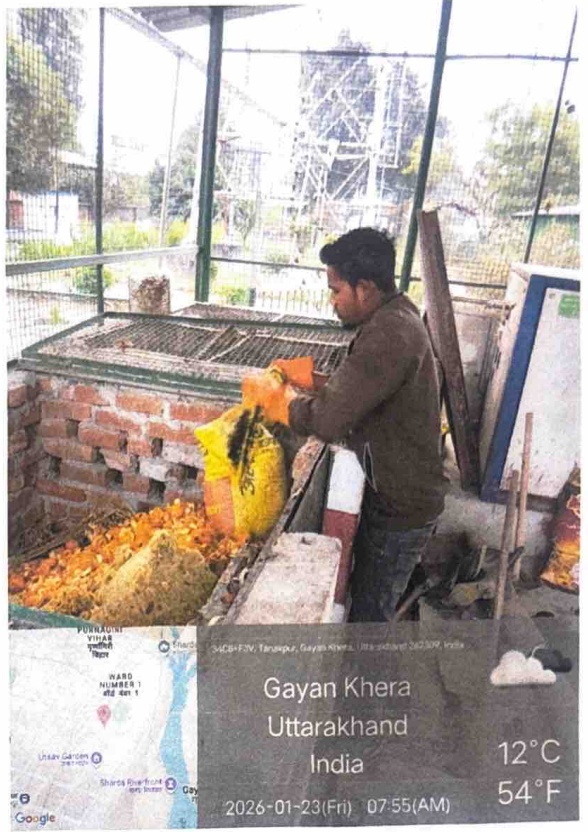
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Ward
WARD NUMBER 1
HOTEL REVAANSI
SHARDA COLONY

Gayatri
MCH-FW, Tanakpur, Uttarakhand 262309, India

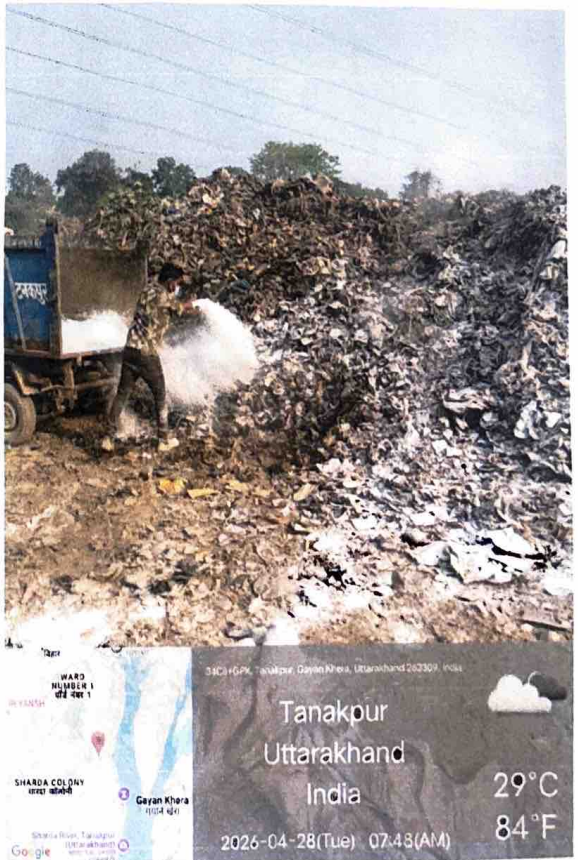
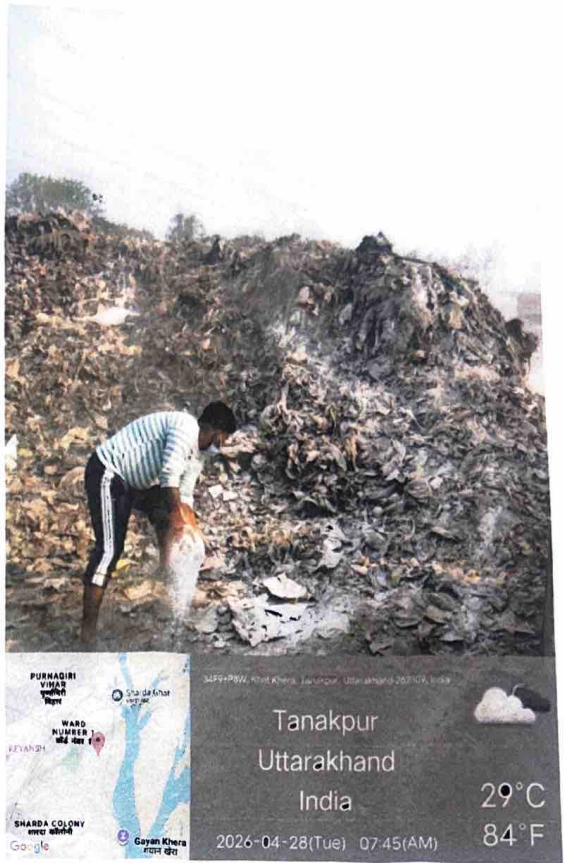
Tanakpur
Uttarakhand
India
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81°F

2025-11-07(Fri) 03:36(PM)

(Signature)
अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)



अधिकारी अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)



अधिकासी अधिकारी
नगरपालिका परिषद
टंकपुर चम्पावत

कार्यालय नगर पालिका परिषद टनकपुर जिला चम्पावत।
पत्रांक-:726/आगणन/टी0ए0सी0/2024-25/

दिनांक-: 2-12-2024

सेवा में,

निदेशक,
शहरी विकास निदेशालय,
उत्तराखण्ड देहरादून।

विषय-: नगर पालिका परिषद टनकपुर के अन्तर्गत लिगैसी वेस्ट निस्तारण की डी0पी0आर0 की स्वीकृति के सम्बन्ध में।

महोदय,

उपरोक्त विषय नगर पालिका परिषद टनकपुर के अन्तर्गत लिगैसी वेस्ट निस्तारण की डी0पी0आर0 /आगणन जनपद स्तरीय समिति से टी0ए0सी0 कराये जाने के उपरान्त रू0 76.34 लाख की संलग्न कर प्रेषित की जा रही है।

अतः आपसे अनुरोध है कि नगर पालिका परिषद टनकपुर के अन्तर्गत लिगैसी वेस्ट के निस्तारण हेतु रू0 76.34 लाख की धनराशि शासन से अवमुक्त कराये जाने की कृपा करें।

संलग्न-: आगणन (01 प्रति)

भवदीय

अधिसासी अधिकारी,
नगर पालिका परिषद टनकपुर।

प्रतिलिपि-: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सेवा में प्रेषित।

1-: जिलाधिकारी महोदय चम्पावत को सूचनार्थ सेवा में प्रेषित।

2-: नोडल अधिकारी माननीय मुख्यमंत्री महोदय कैम्प कार्यालय टनकपुर।

अधिसासी अधिकारी,
नगर पालिका परिषद टनकपुर।



a/c

अधिसासी अधिकारी
नगर पालिका परिषद
टनकपुर (चम्पावत)

Annexure - 2

Office of the Municipal Council Tanakpur, District Champawat.

Date:- 02-12-2024

Reference No:- 726/Estimate/T.A.C./202425/

To,

The Director, Directorate of Urban Development, Uttarakhand, Dehradun.

Subject:- Regarding the approval of DPR for Legacy Waste disposal under Municipal Council Tanakpur.

Sir,

On the above-mentioned subject, the DPR/Estimate for Legacy Waste disposal under Municipal Council Tanakpur, amounting to Rs. 76.34 Lakhs, is being submitted herewith after having undergone T.A.C. by the District Level Committee.

Therefore, it is requested that you kindly facilitate the release of funds amounting to Rs. 76.34 Lakhs from the Government for the disposal of legacy waste under Municipal Council Tanakpur.

Enclosure:- Estimate (01 copy)

Yours faithfully,


Executive Officer,

Municipal Council Tanakpur.

Copy to:- Submitted to the following for information and necessary action.

- 1:- Submitted to the District Magistrate, Champawat, for information.
- 2:- Nodal Officer, Hon'ble Chief Minister's Camp Office, Tanakpur.

Executive Officer,
Municipal Council Tanakpur.


अधिकांके अधिकारी
नगर पालिका परिषद
टनकपुर (चम्पावत)

Swachhata App

Swachhata

शहरी विकास निदेशालय, उत्तराखण्ड।

31/62 राजपुर रोड, देहरादून-248001

Email -sbmurbaninfo@gmail.com, दूरभाष एवं फैक्स- 0135-2742885

E-mail



Digitally signed by SBM Urban Info, Serial Number 2742885

Scanned with OKEN Scanner

सेवा में,

अपर सचिव,
शहरी विकास विभाग,
उत्तराखण्ड शासन।

विषय- नगर पालिका परिषद, टनकपुर के अन्तर्गत लीगेसी वेस्ट निस्तारण की डी0पी0आर0 की स्वीकृति के संबंध में।

महोदय,

कृपया, अधिशासी अधिकारी, नगर पालिका परिषद, टनकपुर के पत्र संख्या 726 दिनांक 02.12.2024 (प्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से निकाय क्षेत्रान्तर्गत 11223.47 मी0 टन लीगेसी वेस्ट निस्तारण की डी0पी0आर0 लागत रु0 76.34 लाख को टी0ए0सी उपरान्त स्वीकृति हेतु प्रेषित किया गया है।

2- उक्तानुसार 11223.47 मी0 टन लीगेसी वेस्ट निस्तारण हेतु रु0 550.00 प्रति मी0 टन की दर से लगभग रु0 61.73 लाख की धनराशि स्वच्छ भारत मिशन 2.0 /रिंग फेंस एकाउण्ट मद से स्वीकृत किये जाने पर विचार किया जा सकता है।

3- डी0पी0आर0 की कुल लागत रु0 76.34 लाख के सापेक्ष अवशेष धनराशि लगभग रु0 14.61 लाख निकाय द्वारा स्वयं वहन की जा सकती है।

अतः नगर पालिका परिषद, टनकपुर द्वारा उक्तानुसार प्रेषित डी0पी0आर0/प्रस्ताव की मूल प्रति शासन को इस अनुरोध के साथ प्रेषित कि विषयगत प्रस्ताव को स्वच्छ भारत मिशन 2.0 /रिंग फेंस एकाउण्ट मद के अन्तर्गत अनुमोदन प्रदान किये जाने हेतु शासन स्तर से अग्रतर कार्यवाही करने का कष्ट करें।

संलग्नक-यथोपरि

भवदीय,

Digitally signed by
LALIT NARAYAN MISHRA
Date: 26-06-2024 19:47:26
(लालित नारायण मिश्र)
अपर निदेशक।

संख्या एवं दिनांक तदैव।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- जिलाधिकारी, चम्पावत, उत्तराखण्ड।
- 2- अधिशासी अधिकारी, नगर पालिका परिषद, टनकपुर।


अधिशासी अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

Annexure - 2

Directorate of Urban Development, Uttarakhand.

31/62 Rajpur Road, Dehradun-248001

Email -sbmunurbaninfo@gmail.com, Telephone and Fax- 0135-2742885

To,

Additional Secretary, Urban Development Department, Government of Uttarakhand.

Subject- Regarding the approval of the DPR for the disposal of legacy waste under Municipal Council, Tanakpur.

Sir,

Please refer to Letter No. 726 dated 02.12.2024 from the Executive Officer, Municipal Council, Tanakpur (**copy enclosed**) through which the DPR for the disposal of 11,223.47 metric tonnes of legacy waste within the urban body area, costing Rs. 76.34 lakh, has been submitted for approval following the TAC.

2- As per the above, for the disposal of 11,223.47 metric tonnes of legacy waste at the rate of Rs. 550.00 per metric tonne, an amount of approximately Rs. 61.73 lakh may be considered for approval under the Swachh Bharat Mission 2.0 / Ring Fenced Account head.

3- Against the total DPR cost of Rs. 76.34 lakh, the remaining amount of approximately Rs. 14.61 lakh may be borne by the urban body itself.

Therefore, the original copy of the DPR/proposal submitted by the Municipal Council, Tanakpur is forwarded to the Government with the request to kindly take further action at the Government level for granting approval to the subject proposal under the Swachh Bharat Mission 2.0 / Ring Fenced Account head.


Enclosure: As above

Yours faithfully,

(Dr. Lalit Narayan Mishra)

Additional Director.

Number and Date as above.


अभिशासी अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

Annexure - 2

Copy forwarded to the following for information and necessary action:-

- 1- District Magistrate, Champawat, Uttarakhand.
- 2- Executive Officer, Municipal Council, Tanakpur.



अधिशसी अधलकल
नगर डलललकल डरलषद
टनकडुर(कडुडलवल

संख्या-354254/IV-3/2025-12(11 SWM)/2025

प्रेषक,

संतोष बड़ोनी,
अपर सचिव,
उत्तराखण्ड शासन।

सेवा में,

निदेशक,
शहरी विकास निदेशालय,
उत्तराखण्ड, देहरादून।

शहरी विकास अनुभाग-3

देहरादून: दिनांक: 18 दिसम्बर, 2025

विषय-वित्तीय वर्ष 2025-26 में स्थानीय नगर निकायों के लीगेसी वेस्ट निस्तारण/टोस अपशिष्ट प्रबन्धन हेतु Ring fenced account से धनराशि अवमुक्त किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया शहरी विकास निदेशालय, उत्तराखण्ड के विभिन्न पत्रों द्वारा उपलब्ध कराये गये विभिन्न नगर निकायों की लीगेसी वेस्ट निस्तारण/टोस अपशिष्ट प्रबन्धन परियोजनाओं के प्रस्तावों के संदर्भ में मुझे यह कहने का निदेश हुआ है कि मा0 राष्ट्रीय अधिकरण में योजित ओ0ए0 संख्या-606/2022 में मा0 राष्ट्रीय अधिकरण द्वारा पारित आदेश दिनांक 11.05.2023 के क्रम में शहरी स्थानीय निकायों में टोस अपशिष्ट प्रबन्धन के लिए शहरी विकास निदेशालय, उत्तराखण्ड के स्तर पर गठित Ring Fenced Account (non lapsable) में रक्षित धनराशि में से वित्तीय वर्ष 2025-26 में कुल 09 योजनाओं की औचित्यपूर्ण पायी गयी कुल धनराशि ₹0 908.06 लाख (₹0 नौ करोड आठ लाख छः हजार मात्र) की वित्तीय एवं प्रशासनिक स्वीकृति प्रदान करते हुए, प्रथम किश्त के रूप में संलग्न परिशिष्ट-1 में उल्लिखित तालिका /विवरणानुसार कुल ₹0 523.22 लाख (₹0 पांच करोड तेईस लाख बाईस हजार मात्र) की धनराशि निम्न प्रतिबंधों एवं शर्तों के अधीन व्यय किये जाने की श्री राज्यपाल महोदय सहर्ष स्वीकृति प्रदान करते हैं :-

- (i) उक्त कार्ययोजनाओं के संबंध में शासन के कार्यालय ज्ञाप दिनांक 22.10.2024 द्वारा Ring fenced account के संचालन हेतु निर्गत एस0ओ0पी0 में उल्लिखित शर्तों का अनुपालन सुनिश्चित किया जाय।
- (ii) उक्त योजना हेतु आवासन और शहरी विकास मंत्रालय, भारत सरकार द्वारा जारी दिशा-निर्देशों एवं मानकों का शत प्रतिशत अनुपालन सुनिश्चित कराया जाय।
- (iii) टोस अपशिष्ट प्रबन्धन के सम्बन्ध में NGT एवं अन्य एजेन्सियों द्वारा जारी दिशा-निर्देशों को अक्षरशः अनुपालन सुनिश्चित कराया जाय।
- (iv) कार्य प्रारम्भ करने से पूर्व समस्त औपचारिकतायें तकनीकी दृष्टि को मध्यनजर

1


आधीशासी अधिकारी
नगर पालिका परिषद
दनकपुर(चम्पावत)

रखते हुए विभाग द्वारा प्रचलित दरों/विशिष्टियों को ध्यान में रखते हुए कार्य को सम्पादित करना सुनिश्चित करें।

- (v) विस्तृत आगणन में प्राविधानित डिजायन एवं मात्राओं हेतु सम्बन्धित कार्यदायी संस्था पूर्ण रूप से उत्तरदायी होंगे।
- (vi) स्वीकृत विस्तृत आगणन के प्राविधानों एवं तकनीकी स्वीकृति के आगणन के प्राविधानों में परिवर्तन (केवल अपरिहार्य स्थिति की दशा में ही) करने से पूर्व सक्षम अधिकारी की सहमति अनिवार्य रूप से प्राप्त कर ली जाये।
- (vii) मुख्य सचिव, उत्तराखण्ड शासन के शासनादेश संख्या-2047/XIV-219(2006), दिनांक 30.05.2006 द्वारा निर्गत आदेशों का कड़ाई से पालन किया जाएगा।
- (viii) स्वीकृत कार्य कराते समय वित्तीय हस्तपुस्तिका, बजट मैनुअल, उत्तराखण्ड अधिप्राप्ति नियमावली संशोधित, 2025 एवं मितव्ययिता के संबंध में शासन द्वारा समय-समय पर निर्गत किये गये शासनादेशों का कड़ाई से पालन सुनिश्चित किया जाए।
- (ix) कार्ययोजना पर मदवार उतना ही व्यय किया जाय जितनी मदवार धनराशि स्वीकृति की गयी है। स्वीकृत धनराशि से अधिक व्यय कदापि न किया जाय।
- (x) अपशिष्ट की प्रोसेसिंग के उपरान्त अवशेष उत्पाद का निस्तारण पर्यावरण संबंधी मानकों के आधार पर सुनिश्चित किया जाय।
- (xi) सम्बन्धित निकाय के अधिशासी अधिकारी द्वारा प्रत्येक माह की 02 तारीख तक उक्त कार्यों की प्रगति विवरण (फोटोग्राफ्स सहित) शासन एवं शहरी विकास निदेशालय को उपलब्ध कराया जायेगा।
- (xii) स्वीकृत कार्यों के संबंध में वित्त विभाग के शासनादेश संख्या-1/287566/E-79713/09(150)2019/XXVII(1)/2025, दिनांक 31 मार्च 2025 में उल्लिखित दिशा-निर्देशों का कड़ाई से अनुपालन किया जाय।

संलग्न-परिशिष्ट-1

Digitally signed by
Santosh Badoni
Date: 18-12-2025
15:27:44

भवदीय,

(संतोष बड़ोनी)

अपर सचिव।

Annexure - 2

Number-354254/IV-3/2025-12(11 SWM)/2025

From,
Santosh Badoni,
Additional Secretary,
Government of Uttarakhand.
To,
Director,
Directorate of Urban Development,
Uttarakhand, Dehradun.

Urban Development Section-3

Dehradun: Dated: 18 December, 2025

Subject: Regarding release of funds from the Ring fenced account for legacy waste disposal/solid waste management of local urban bodies in the financial year 2025-26.

Sir,

With reference to the proposals for legacy waste disposal/solid waste management projects of various urban bodies provided vide various letters of the Directorate of Urban Development, Uttarakhand on the above subject, I have been directed to state that in compliance with the order dated 11.05.2023 passed by the Hon'ble National Tribunal in O.A. No. 606/2022, financial and administrative approval is hereby granted for a total amount of Rs. 908.06 Lakh (Rupees Nine Crore Eight Lakh Six Thousand only) found justified for a total of 09 schemes in the financial year 2025-26 from the funds secured in the Ring Fenced Account (non-lapsable) constituted at the level of the Directorate of Urban Development, Uttarakhand for solid waste management in urban local bodies, and as the first installment, **Enclosed Appendix-1** the Hon'ble Governor is pleased to accord sanction for the expenditure of a total amount of Rs. 523.22 Lakh (Rupees Five Crore Twenty Three Lakh Twenty Two Thousand only) as per the table/details mentioned therein, subject to the following restrictions and conditions:-

- (i) Compliance with the conditions mentioned in the SOP issued for the operation of the Ring fenced account vide Government Office Memorandum dated 22.10.2024 regarding the said action plans shall be ensured.


आध्यात्मिक अधिकारी
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टनकपुर(चम्पावत)

- (ii) Cent percent compliance with the guidelines and standards issued by the Ministry of Housing and Urban Affairs, Government of India for the said scheme shall be ensured.
- (iii) Compliance with the guidelines issued by the NGT and other agencies regarding solid waste management shall be ensured in letter and spirit.
- (iv) All formalities from a technical perspective prior to the commencement of work



अधिसास्ती अधिकारी
नगर पालिका परिषद
टनकपुर (चम्पावत)

Ensure the execution of the work while keeping in mind the prevailing rates/specifications of the department.

- (v) The concerned executing agency shall be fully responsible for the designs and quantities provided in the detailed estimate.
- (vi) Prior to making any changes (only in case of unavoidable circumstances) to the provisions of the approved detailed estimate and the provisions of the technical sanction estimate, the consent of the competent officer must mandatorily be obtained.
- (vii) The orders issued by the Chief Secretary, Government of Uttarakhand, vide Government Order No. 2047/XIV-219(2006), dated 30.05.2006, shall be strictly followed.
- (viii) While executing the approved work, strict compliance with the Financial Handbook, Budget Manual, Uttarakhand Procurement Rules (Amended), 2025, and Government Orders issued from time to time regarding economy shall be ensured.
- (ix) Item-wise expenditure on the action plan shall be limited to the amount sanctioned for each item. Under no circumstances shall expenditure exceed the sanctioned amount.
- (x) The disposal of residual products after waste processing shall be ensured based on environmental standards.
- (xi) The Executive Officer of the concerned body shall provide the progress report (including photographs) of the said works to the Government and the Directorate of Urban Development by the 2nd of every month.
- (xii) The guidelines mentioned in Finance Department Government Order No. I/287566/E79713/09(150)2019/XXVII(1)/2025, dated March 31, 2025, regarding the approved works shall be strictly followed.

Enclosure-Appendix-1

Digitally signed by Santosh Badoni Date: 18-12-2025 15:27:44

Yours faithfully,

(Santosh Badoni) Additional Secretary.


अधिसूची अधिकारी
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टनकपुर(चम्पावत)

परिशिष्ट-1

शासनादेश संख्या-354254/IV-3/2025-12(11.SWM)/2025 दिनांक 18 दिसम्बर, 2025 का संलग्नक

(धनराशि ₹ लाख में)


क्र०सं०	निकाय	स्वीकृत कार्य	औचित्यपूर्ण लागत	अवमुक्त की जा रही धनराशि
1	नगर निगम, रूद्रपुर	लीगेसी वेस्ट निस्तारण कार्ययोजना	256.00 (कार्य की कुल लागत ₹ 448.00 लाख के सापेक्ष ₹ 192.00 लाख एस0बी0एम0 2.0 से सएवं अवशेष धनराशि ₹ 256.00 लाख रिग फेन्ड अकाउण्ट से)	102.40
2	नगर पालिका परिषद, बड़कोट	लीगेसी वेस्ट निस्तारण कार्ययोजना	46.93	46.93
3	नगर पालिका परिषद, टनकपुर	लीगेसी वेस्ट निस्तारण कार्ययोजना	76.34	45.80
4	नगर पालिका, परिषद, पौड़ी	लीगेसी वेस्ट निस्तारण कार्ययोजना	67.38	40.42
5	नगर पंचायत, लण्डौरा	लीगेसी वेस्ट निस्तारण कार्ययोजना	69.23	41.53
6	नगर पंचायत, भगवानुपर	लीगेसी वेस्ट निस्तारण कार्ययोजना	27.10	27.10
7	नगर पालिका परिषद, चम्पावत	लीगेसी वेस्ट निस्तारण कार्ययोजना	75.50	45.30
8	नगर पालिका परिषद, लोहाघाट	लीगेसी वेस्ट निस्तारण कार्ययोजना	117.01	70.20
9	नगर पंचायत, थलीसैण	ठोस अपशिष्ट प्रबन्धन परियोजना	172.57	103.54
कुल योग			908.06	523.22

(₹ पांच करोड़ तेईस लाख बाईस हजार मात्र)

Appendix-1

Enclosure to Government Order No. 354254/IV-3/2025-12(11 SWM)/2025 Dated December 18, 2025

Sr. No.	Body/Entity	Approved Work	Justified Cost	(Amount in Rs. Lakh) Amount being released
1	Municipal Corporation, Rudrapur	Legacy Waste Disposal Action Plan	256.00 (Against total project cost of Rs. 448.00 Lakh, Rs. 192.00 Lakh from SBM 2.0 and remaining amount of Rs. 256.00 Lakh from Ring Fenced Account)	102.40
2	Municipal Council, Barkot	Legacy Waste Disposal Action Plan	46.93	46.93
3	Municipal Council, Tanakpur	Legacy Waste Disposal Action Plan	76.34	45.80
4	Municipal Council, Pauri	Legacy Waste Disposal Action Plan	67.38	40.42
5	Nagar Panchayat, Landhaura	Legacy Waste Disposal Action Plan	69.23	41.53
6	Nagar Panchayat, Bhagwanpur	Legacy Waste Disposal Action Plan	27.10	27.10


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नगर पालिका परिषद
टनकपुर(चम्पावत)

		Plan		
7	Municipal Council, Champawat	Legacy Waste Disposal Action Plan	75.50	45.30
8	Municipal Council, Lohaghat	Legacy Waste Disposal Action Plan	117.01	70.20
9	Nagar Panchayat, Thalising	Solid Waste Management Project	172.57	103.54
Grand Total			908.06	523.22

(Rupees Five Crore Twenty Three Lakh Twenty Two Thousand Only)



अधिशसी अधलररी
नगर पलरलका पररषद
टनकपुर(चम्पावत)

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T. 25/06/2025

3(VII)



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पत्रांक - /27830/सिफो/2025-26

शहरी विकास निदेशालय, उत्तराखण्ड।

31/62, राजपुर रोड, देहरादून-248001

E mail - Info.udduk@gmail.com दूरभाष - 0135-2749541, फैक्स 0135-2740642

-m / Speed Post/By Hand

सेवा में

- 1- नगर आयुक्त
नगर निगम रुद्रपुर।
- 2- अधिशासी अधिकारी,
नगर पालिका परिषद, बड़कोट/ननकपुर/चम्पावत/
चम्पावत/लोहाघाट
नगर पंचायत लण्ढीरा/भगवानपुर/थलीराण
उत्तराखण्ड, देहरादून।

विषय- वित्तीय वर्ष 2025-26 में स्थानीय नगर निकायों के लीगेसी वेस्ट निस्तारण/टोस अवशिष्ट प्रबन्धन हेतु Ring Fenced Account से धनराशि अवमुक्त किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक वित्तीय वर्ष 2025-26 में स्थानीय नगर निकायों के लीगेसी वेस्ट निस्तारण/टोस अवशिष्ट प्रबन्धन हेतु Ring Fenced Account से धनराशि अवमुक्त की जानी है। उक्त धनराशि HDFC Bank में खुले सिंगल नोडल खाते में रक्षित है। राज्यपोषित योजनाओं के लिए S.N.A. प्रणाली के कार्यान्वयन के लिए मानक परिचालन(Standard Operating Procedure) (संलग्न) के विन्दु-7 के अनुसार "धनराशियों के निर्बाध प्रबन्धन के लिए, एकल नोडल खाता और सभी शून्य-शेष सहायक खातों को अधिमानतः एक ही बैंक के साथ बनाए रखा जायेगा। हालांकि S.N.A. विभिन्न राज्य पोषित योजना के एकल नोडल खाते खोलने के लिए अलग-अलग बैंकों का चयन कर सकते हैं।"

- 2- अतः उक्तानुसार आप सभी से अनुरोध है कि अपने निकटतम HDFC Bank में जीरो बॅलेन्स चालू खाता खोलने का कष्ट करें ताकि लीगेसी वेस्ट निस्तारण/टोस अवशिष्ट प्रबन्धन हेतु Ring Fenced Account से धनराशि को उपयोगित किये जाने हेतु आहरण सीमा अवमुक्त की जा सके।

संलग्नक- उपरोक्तानुसार।

कोटा
25/6

नवीन
(निर्देशक)
संयुक्त निदेशक

प्रतिलिपि-निम्नलिखित को सूचनार्थ प्रेषित।

- 1- शाखा प्रबन्धक, HDFC Bank, शाखा-गुजरगडा, राहसूजारा देहरादून को इस निर्देश सहित कि उक्त निकायों से सम्पर्क करते हुए तत्काल जीरो बॅलेन्स चालू खाता खोलने वाले की कार्यवाही आज ही पूर्ण करें।

(निर्देशक)
संयुक्त निदेशक

अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

Directorate of Urban Development, Uttarakhand. 31/62,
Rajpur Road, Dehradun-248001

Email - info.udduk@gmail.com Telephone - 0135-2749541, Fax. 0135-2749542

4

Email/Speed Post/By Hand

Dated November 26, 2025

Letter No. - 4747 /27830/Shi.Pho.Aa./202526

To,

1- **Municipal Commissioner**

Municipal Corporation Rudrapur.

2- **Executive Officer,**

Municipal Council, Barkot/Tanakpur/Pauri/

Champawat/Lohaghat

Nagar Panchayat

Landhaura/Bhagwanpur/Thalisain


Uttarakhand, Dehradun.

Subject: Regarding release of funds from Ring Fenced Account for Legacy Waste disposal/Solid Waste Management of local urban bodies in the financial year 2025-26.

Sir,

Kindly refer to the aforementioned subject, funds are to be released from the Ring Fenced Account for Legacy Waste disposal/Solid Waste Management of local urban bodies in the financial year 2025-26. The said funds are secured in a Single Nodal Account opened in HDFC Bank. As per Point-7 of the Standard Operating Procedure (attached) for the implementation of the S.N.A. system for state-funded schemes: *"For the seamless management of funds, the Single Nodal Account and all zero-balance subsidiary accounts shall preferably be maintained with the same bank. However, S.N.A. may select different banks for opening Single Nodal Accounts for various state-funded schemes."*

2- Therefore, in view of the above, you are all requested to kindly open a Zero Balance Current Account in your nearest HDFC Bank so that the withdrawal limit can be released for the utilization of funds from the Ring Fenced Account for Legacy Waste disposal/Solid Waste Management.


अधिकासी अधिकारी
नगर पालिका परिषद
चम्पावत

Directorate of Urban Development, Uttarakhand. 31/62,
Rajpur Road, Dehradun-248001

Email - info.udduk@gmail.com Telephone - 0135-2749541, Fax. 0135-2749542
Enclosure- As above.

Yours faithfully,
(Vaibhav Gupta)
Joint Director

Copy- Forwarded to the following for information.

- 1- Branch Manager, HDFC Bank, Branch-Gujrada, Sahastradhara Dehradun, with the instruction to contact the said bodies and complete the proceedings for opening Zero Balance Current Accounts immediately today itself.

(Vaibhav Gupta)
Joint Director


अधिशसी अधिकारी
नगर पालिका परिषद
टनकपुर (चम्पावत)

कार्यालय नगर पालिका परिषद टनकपुर जिला चम्पावत।
पत्रांक-: 71 / लिगैसी वेस्ट / 2026-27

दिनांक-: 25-4-2026

ई-निविदा सूचना

सर्वसाधारण एवं इच्छुक फर्मों के सूचनार्थ अवगत कराना है कि नगर पालिका परिषद टनकपुर को वार्ड नं0 2 में मस्जिद की सीढियों के नीचे एकत्रित लिगैसी वेस्ट के निस्तारण का कार्य कराये जाने हेतु इच्छुक फर्मों से ई-टेंडरिंग द्वारा (डबल बिड सिस्टम) निविदा वेबसाइट www.uktenders.gov.in पर आमन्त्रित की जाती है।

S.No.	Scheduled/Information	Date	Time
1	Date of Online publication	27/4/2026	9.30
2	Document Download start Date	27/4/2026	10.00
3	Pre bid meeting office nagar palaika tanakpur	02/05/2026	13.00
4	Online Bid Submission start Date	06/05/2026	13.00
5	Online Bid Submission End Date	18/05/2026	14.00
6	Offline documents Submission End Date	18/05/2026	14.15
6	Bid opening Date	18/05/2026	15.00

निविदा के विस्तृत विवरण के लिये निविदा प्रपत्र <https://uktenders.gov.in> से डाउनलोड की जा सकती है। तथा तिथियों एवं शर्तों में किसी भी प्रकार का कोई संशोधन मात्र www.uktenders.gov.in पर प्रेषित किया जायेगा।

(ऋषभ उनियाल)

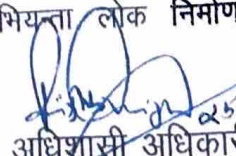
अधिसासी अधिकारी

नगर पालिका परिषद, टनकपुर।

पत्रांक एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:- निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मा0 अध्यक्ष, नगर पालिका परिषद, टनकपुर।
2. उपकोषाधिकारी, टनकपुर एवं सहायक अभियन्ता लोक निर्माण विभाग टनकपुर को इस अनुरोध के साथ प्रेषित कि दिनांक 18/05/2026 को अपराहन 15.00 बजे पालिका कार्यालय में प्राप्त निविदाओं के परीक्षण एवं संस्तुति हेतु यथासमय उपस्थित होने का कष्ट करें।
3. सम्पादक, दैनिक समाचार पत्र अमर उजाला, दैनिक जागरण व शाह टाइम्स को इस आशय के साथ प्रेषित कि, उक्त ई-निविदा सूचना को आगामी अंक में शासकीय दरों पर न्यूनतम स्थान पर प्रकाशित करने का कष्ट करें।
4. नोटिस बोर्ड नगर पालिका परिषद टनकपुर/सहायक अभियन्ता लोक निर्माण विभाग टनकपुर।


अधिसासी अधिकारी

नगर पालिका परिषद, टनकपुर।



अधिसासी अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

Directorate of Urban Development, Uttarakhand. 31/62,
Rajpur Road, Dehradun-248001

Email - info.udduk@gmail.com Telephone - 0135-2749541, Fax. 0135-2749542

Office of the Municipal Council, Tanakpur, District Champawat.

Reference No.:- 71 / Legacy Waste / 2026-27 Date:- 25/04/2026 **E-Tender**

Notice

The general public and interested firms are hereby informed that e-tenders (Double Bid System) are invited on the website www.uktenders.gov.in from interested firms for the disposal work of legacy waste collected under the mosque stairs in Ward No. 2 for the Municipal Council, Tanakpur.

S.No.	Scheduled/Information	Date	Time
1	Date of Online publication	27/04/2026	9.30
2	Document Download start Date	27/04/2026	10.00
3	Pre bid meeting office nagar palaika tanakpur	02/05/2026	13.00
4	Online Bid Submission start Date	06/05/2026	13.00
5	Online Bid Submission End Date	18/05/2026	14.00
6	Offline documents Submission End Date	18/05/2026	14.15
6	Bid opening Date	18/05/2026	15.00


For detailed descriptions of the tender, tender forms can be downloaded from <https://uktenders.gov.in>. Any amendments to the dates and terms shall only be posted on www.uktenders.gov.in.

(Rishabh Uniyal)

Executive Officer

Municipal Council, Tanakpur.

Reference Number and Date as above.


अधिकारी अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

Directorate of Urban Development, Uttarakhand. 31/62,
Rajpur Road, Dehradun-248001

Email - info.udduk@gmail.com Telephone - 0135-2749541, Fax. 0135-2749542

Copy to:- Forwarded to the following for information and necessary action.

1. Hon'ble Chairman, Municipal Council, Tanakpur.
2. Forwarded to the Sub-Treasury Officer, Tanakpur and Assistant Engineer, Public Works Department, Tanakpur with the request to kindly be present at the Municipal Office on 18/05/2026 at 15:00 PM for the examination and recommendation of the received tenders.
3. Forwarded to the Editor, daily newspapers Amar Ujala, Dainik Jagran, and Shah Times with the intent that they kindly publish the said e-tender notice in the next issue in minimum space at government rates.
4. Notice Board, Municipal Council Tanakpur / Assistant Engineer, Public Works Department Tanakpur.

Executive Officer

Municipal Council, Tanakpur.



अधिशोसी अधिकारी
नगर पालिका परिषद
ढनकपुर(चम्पावत)

हाईस्कूल उत्तीर्ण प्रतिशत में पिछड़ गया चंपावत

पिछले साल हाईस्कूल में उत्तीर्ण प्रतिशत में प्रथम था जिला

समाचार: सुभाष राजेश



चंपावत जिले में हाईस्कूल में उत्तीर्ण प्रतिशत में पिछड़ गया है। पिछले साल हाईस्कूल में उत्तीर्ण प्रतिशत में प्रथम था जिला।

हाईस्कूल में उत्तीर्ण प्रतिशत में पिछड़ गया चंपावत जिला। पिछले साल हाईस्कूल में उत्तीर्ण प्रतिशत में प्रथम था जिला।

श्रीतीर्थस्त्री में स्थायी और प्रथम प्रथम

श्रीतीर्थस्त्री में स्थायी और प्रथम प्रथम।

एनाइसिंग इन्टर कॉलेज में दिवा गोस्वामी रहीं टॉपर

एनाइसिंग इन्टर कॉलेज में दिवा गोस्वामी रहीं टॉपर।

एनएसआर इंटर कॉलेज में अक्षय और मनीष प्रथम

एनएसआर इंटर कॉलेज में अक्षय और मनीष प्रथम।

एनएसआर इंटर कॉलेज में मीनक और निखिता प्रथम

एनएसआर इंटर कॉलेज में मीनक और निखिता प्रथम।

हाल प्रतियोगिता में प्रथम प्रथम

हाल प्रतियोगिता में प्रथम प्रथम।

सर्वस्वती विद्या मंदिर थल और लेगधार विद्यालय का परिणाम रहा शत प्रतिशत

सर्वस्वती विद्या मंदिर थल और लेगधार विद्यालय का परिणाम रहा शत प्रतिशत।

सर्वस्वती विद्या मंदिर थल और लेगधार विद्यालय का परिणाम रहा शत प्रतिशत।

स्वरोजगार के लिए किया प्रेरित

स्वरोजगार के लिए किया प्रेरित।

स्वरोजगार के लिए किया प्रेरित।

ऑनलाइन परीक्षाएं आज से शुरू होंगी

ऑनलाइन परीक्षाएं आज से शुरू होंगी।

ऑनलाइन परीक्षाएं आज से शुरू होंगी।

रूप मंत्रा आयुर्वेदिक क्रीम

रूप मंत्रा आयुर्वेदिक क्रीम

Scars • Wrinkles • Pimples • Dull Skin

हीरोहाट के नयन ने प्युडेंस में बॉडी बिल्डिंग में जीता स्वर्ण पदक

हीरोहाट के नयन ने प्युडेंस में बॉडी बिल्डिंग में जीता स्वर्ण पदक।

उत्तराखण्ड पाठक कार्यालय की सूची

क्र. सं.	पठक कार्यालय का नाम	पठक कार्यालय का पता
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कायालय नगर पालिका परिषद टनकर जिला चम्पावत

S.No.	Scheduled/Information	Date	Time
1	Date of Online publication	21.4.2028	9.30
2	Document Download start Date	27.4.2028	10.00
3	Pre bid meeting office n.p.s. jalaha tanakpur	02.05.2028	13.00
4	Online bid submission start Date	18.05.2028	14.00
5	Online bid submission End Date	18.05.2028	16.15
6	Online documents Submission End Date	18.05.2028	15.00

कायालय अधिशासी अभियन्ता, प्रांतीय खण्ड, लो.नि.वि. हनुपुर (जयपसिंह नगर)

Email address: eepwdrudrapur@gmail.com

निविदा-सूचना

क्र. सं.	वर्ष	वर्ष	वर्ष	वर्ष	वर्ष	वर्ष	वर्ष
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सर्वसाधारण एण्ड इन्फ्यूक कर्मों को सुधारार्थ अथवा राखना है कि नगर पालिका परिषद टनकरपुर को गाँव नं 2 में स्थित श्री रोहिणी के गीचे एफएलसी सिटीसी वेस्ट को निस्तारण का कार्य करते जगह हेतु इन्फ्यूक कर्मों से ई-टेंडरिंग दात (डबल बिड सिस्टम) निविदा पेशसाएट www.uktenders.gov.in पर आमंत्रित की जाती है।

निविदा के विस्तृत विवरण के लिए जाहिरात पान <http://www.uktenders.gov.in> से डाउनलोड की जा सकती है। पत्रा लिखने एवं सौच में किसी भी प्रकार का कोई शर्तनाम www.uktenders.gov.in पर प्रेषित किया जायेगा।

(नगर अधिशासी) अधिशासी अधिकारी नगर पालिका नगर, टनकरपुर।

अधिशासी अधिकारी
नगर पालिका परिषद
टनकरपुर (चम्पावत)

Amar Ujala
Kumaon

Rudrapur, Saturday, 27 April 2024

7

Office of the Municipal Council, Tanakpur, District Champawat

E-Tender Notice

It is hereby informed to the general public and interested firms that e-tenders (Double Bid System) are invited on the website www.uktenders.gov.in from interested firms for the disposal of legacy waste collected under future practices in Ward No. 2 for the Municipal Council, Tanakpur.


S.No.	Scheduled/Information	Date	Time
1	Date of Online Publication	27.4.2024	9.30
2	Document Download start Date	27.4.2024	10.00
3	Pre bid meeting office nagar palika tanakpur	02.05.2024	13.00
4	Online Bid Submission start Date	06.05.2024	13.00
5	Online Bid Submission End Date	18.05.2024	14.00
6	Offline Documents Submission End Date	18.05.2024	14.15
7	Bid opening Date	18.05.2024	15.00

For detailed particulars of the tender, tender forms can be downloaded from <https://uktenders.gov.in>. Any amendments to the dates and conditions will be posted only on www.uktenders.gov.in.

(Rishabh Uniyal)

**Executive Officer
Municipal Council, Tanakpur.**

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अधिसूची अधिकारी
नगर पालिका परिषद
टनकपुर (चम्पावत)

!!कार्यालय नगर पालिका परिषद टनकपुर (चम्पावत)!!

स्वच्छ टनकपुर

सुन्दर टनकपुर



(स्वच्छता ही सेवा)

Email- eo.npnt@yahoo.in

पत्राक - 112 / विविध / 2025-26

दिनांक - 2-11-2025

सेवा में,

प्रभागीय वनाधिकारी,
वन प्रभाग हल्द्वानी।

विषय:- जनपद चम्पावत में नगर पालिका परिषद टनकपुर के अन्तर्गत वार्ड नं0 2 में सीढियों के नीचे ट्रचिंग ग्राउण्ड निर्माण के सम्बन्ध में

महोदय,

उपरोक्त विषय अवगत कराना है कि नगर पालिका परिषद टनकपुर के अन्तर्गत वार्ड नं0 2 में सीढियों के नीचे ट्रचिंग ग्राउण्ड निर्माण हेतु वन भूमि प्रस्ताव 03 प्रतियों में गठित कर प्रतिहस्ताक्षर हेतु प्रेषित किये जा रहे हैं।

संलग्न:- उपरोक्तानुसार।


भवदीय

अधिसासी अधिकारी,
नगर पालिका परिषद टनकपुर।

प्रतिलिपि:-

- 1:- श्री लक्ष्मण सिंह बोहरा अवर अभियन्ता नगर पालिका परिषद टनकपुर।
- 2:- वन भूमि हस्तान्तरण पत्रावली।

अधिसासी अधिकारी,
नगर पालिका परिषद टनकपुर।


अधिसासी अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

!! Office of the Municipal Council, Tanakpur (Champawat) !!
Email- eo.nppt@yahoo.in

Ref. No. - 1121/Misc./2025-26

Date- 02-11-2025

To,

Divisional Forest Officer, Forest Division, Haldwani.

Subject:- Regarding the construction of a trenching ground below the stairs in Ward No. 2 under Municipal Council Tanakpur in District Champawat.

Sir,

In reference to the above subject, please be informed that forest land proposals for the construction of a trenching ground below the stairs in Ward No. 2 under Municipal Council Tanakpur have been prepared in 03 copies and are being forwarded for countersignature.

Enclosure:- As stated above.

Yours faithfully,
Executive Officer,
Municipal Council Tanakpur.

Copy to:-

- 1:- Shri Laxman Singh Bohra, Junior Engineer, Municipal Council Tanakpur.
- 2:- Forest land transfer file.

Executive Officer,
Municipal Council Tanakpur.


अधिसोती अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

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45

Construction of Trenching Ground at Tanakpur fair place in Distt. Champawat. Detail - (SW No. : SW/270673/2025)

Apply for this project

CA/7/25/5706/2025

Applicant: Shyamam Raiiwat

Apply Project Clearance

Clearance Type

Clearances Applied

Group A (Part-1): Division of Forest Land

Proposal No

FR/LK/OTRES/65854/2025

Proposal State

UTTARAKHAND

Proposal Status

Pending of State

Proposal Submission Date

30/12/2025

Apply

UTTARAKHAND CHAMPAVAT

अधिकारी
नमरे पालिका परिषद
दनकपुर(चम्पावत)

PARIVESH | PARIVESH

Ministry of Environment, Forest and Climate Change

Ministry of Environment, Forest and Climate Change

Welcome **Priyanka Raikwal** | Designation: EO, Role: Project Proponent, Organisation Name: NAGAR PANCHAYAT
BANBASA (Super User)

**Construction of Trenching Ground At Tanakpur Fair place in Distt.
Champawat. Detail - (SW No. : SW/270673/2025)**

UTTARAKHAND , CHAMPAWAT

Applied on : 08/08/2025

CAF/255705/2025

Applicant: Priyanka Raikwal

Apply Project Clearance

Select Clearance Type


Select Application Form

Select Applicable FormApply

Clearances Applied

Form-A (Part-I): Diversion of Forest Land	Proposal State	Proposal Status	Proposal Submission Date
Proposal No. FP/UK/OTHERS/553634/2025	UTTARAKHAND		30/12/2025

[View Form](#) | [Track](#) | [Delete](#)


अध्यक्षीका अधिकारी
नगर पालिका परिषद
टनकपुर(चम्पावत)

47

Letter No. 612/19/M.P.S.C/UIIDB/2024-25
Dehradun, Date: 18 July, 2025

From,

R. Meenakshi Sundaram,
Managing Director,
UIIDB, Uttarakhand.

To,

The District Magistrate,
Udham Singh Nagar,
Uttarakhand.

Sub: Request for Allotment of Land in Khatima for Development of Integrated Solid Waste Management Plan.

Dear Sir,

The Uttarakhand Infrastructure and Investment Development Board (UIIDB) has initiated the project for Preparation of "Vision, detailed design, integrated infrastructure development plan, and implementation strategy; and to provide construction management support for development of Sharda Riverfront and adjoining areas in Tanakpur, Distt Champawat, Uttarakhand".

For this purpose, M/s Egis India Consulting Engineers Pvt. Ltd. (EGIS) in joint venture with Aesthetic Designs LLP have been engaged for consultancy assistance to UIIDB for preparation of the master plan of the above mentioned corridor.

As per the EC meeting held on 21st May 2025 under the Chairmanship of Chief Secretary & subsequent review meeting held with the District Magistrate of Champawat on 27th July 2025, an Integrated Solid Waste Management Plan has been proposed to be undertaken as part of the above mentioned master planning framework. And this Cluster model will cater the Solid Waste Management of Khatima, Banbasa and Tanakpur.

In this regard, your office may kindly undertake the process for identification and allotment of Suitable land in Khatima for setting up this Integrated Waste Management Plant. The identified parcel should ideally meet the technical and environmental criteria for waste processing and be accessible to all three towns.

We request your support and cooperation in enabling this initiative, which holds significant value for improving urban sanitation, environmental quality, and energy generation in the region.

Sincerely,

(R. Meenakshi Sundaram)
Managing Director.

Copy to:

- 1) District Magistrate, Champawat, for Information.
- 2) SDM Tanakpur, for Information.
- 3) Nodal Officer, UIIDB
- 4) Shri. Rajeev R. Singh, SPOC- Sharda Corridor project.
- 5) Team Leader, Sharda Corridor Project for Information.

(R. Meenakshi Sundaram)
Managing Director.

R. Meenakshi Sundaram
अधिकारी
नगर पालिका परिषद
टनकपुर (चम्पावत)